

## JSW Paints Private Limited Vs Asian Paints Limited

**Court:** Competition Commission Of India

**Date of Decision:** Sept. 8, 2022

**Acts Referred:** Competition Act, 2002 " Section 3(1), 3(4), 3(4)(b), 3(4)(d), 4, 4(2)(a), 4(2)(c), 4(2)(d), 19(1)(a), 19(3), 19(4), 26(1), 26(2), 27, 57

Competition Commission of India (General) Regulations, 2009 " Regulation 27, 35

**Hon'ble Judges:** Ashok Kumar Gupta, Chairperson; Sangeeta Verma, Member; Bhagwant Singh Bishnoi, Member

**Bench:** Full Bench

**Advocate:** Gopal Jain, Vivek Agarwal, Aayushi Sharma, Divyansh Prasad, A.S. Sundaresan, Vaibhav Gaggar, Sumit Garg, Nipun Bansal, Ketan Sarraf, Akash Chatterjee, Kokila Kumar, Neeraj Kishan Kaul, Rajshekhar Rao, Harman Singh Sandhu, Nikita Dwivedi, Raveena Kumari Sethia, Ami Parikh, Sumit Midha

**Final Decision:** Disposed Of

### Judgement